

HIGH COURT OF MANIPUR
AT IMPHAL

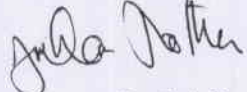
NOTIFICATION

Imphal, the 5th September, 2020

No.HCM/Misc./89-Estt(v)/12552 This is to inform to all the members of HCBA Manipur that High Court of Manipur is contemplating to launch e-Filing shortly.

Any learned member who intend to file cases electronically will require to first register their names and particular in Case Information System (CIS). Thus, in order to facilitate the process of e-Filing, learned bar members may submit the following particulars at the Filing Counter or at the IT Cell High Court of Manipur.

1. Name
2. Gender
3. Email
4. Mobile No.
5. Bar Registration No.


Registrar (Judicial)
High Court of Manipur

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The President, High Court Bar Association, Manipur. *For kind information and circulation to the learned members.*
4. The President, AMBA, Manipur. *For kind information and circulation to the learned members.*
5. All the Jt. Registrars/Central Project coordinator, High Court of Manipur.
6. All the Deputy Registrars, High Court of Manipur.
7. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
8. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer/Court Managers, High Court of Manipur.
9. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
11. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
12. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
13. The P.S. to Registrar General, High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the official website.
15. All the Superintendents/Stamp Reporter, High Court of Manipur.
16. All the Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned file.